

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1697  
ANSWERED ON:10.08.2011  
ENROLMENT RATIO OF DISABLED PERSONS  
Gandhi Shri Feroze Varun;Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of enrolment of disabled persons for higher education in the country during the last three years, State- wise;
- (b) the measures taken or propose to be taken by the Government to ensure the involvement of disabled persons in the higher education;
- (c) whether the Government has implemented a three per cent reservation for the disabled in educational institutions, as per the Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act of 1995;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) Data are not being maintained by this Ministry in respect of enrolment in Higher Education of Disabled Persons.
- (b) The Government has taken various measures as detail given below to ensure the involvement of disabled persons in the higher education.

University Grants Commission (UGC) implements various schemes of educational empowerment of disabled persons viz. Higher Education for Persons with Special Needs (HEPSN) having three components (i) Establishment of Enabling Units for differently-abled persons (ii) Providing Access to Differently-abled persons (iii) Providing Special Equipment to augment Educational Services for Differently-abled Persons, Financial assistance to visually challenged teachers, Teacher Preparation in Special Education Scheme (TEPSE). UGC has also issued guidelines to Universities and Colleges in respect of persons with disability for 5% relaxation in marks at Post Graduate level for physically handicapped for appearing in NET examination, Relaxations in upper age limit upto 5 years to persons with disabilities in admissions, 5% marks relaxation in post graduate 1st year for physically challenged awardees under the scheme of Indira Gandhi Post Graduate Scholarship for single girl child, Facilities for Cassette recorders for blind students. Disability Units in University and Colleges have been established with the purpose (i) to facilitate admission of persons with disability (ii) provide guidance and counseling to disabled individuals,(iii) create awareness about the needs of persons with disabilities, and other general issues concerning disabilities, and assist disabled graduates to gain successful employment in public as well as private sector.

Under the Centrally Sponsored Scheme for integrating Persons with Disabilities in the Mainstream of Technical & Vocational Education, 25 persons with disabilities are provided admission to Diploma programmes in Engineering & Technology and 100 persons with disabilities are provided admission in Non-formal programmes.

- (c) Yes Sir, as per the Persons with Disabilities. (Equal Opportunities, Protection of Rights and Full Participation) Act of 1995, UGC has issued guidelines to Universities and Colleges for providing 3% reservation in admission for persons with disability. 3% reservation in admission is also being provided for PwD in central educational institutes under the Ministry of Human Resource Development.

- (d) & (e) State-wise details are not available. However, details are available in respect of some Central Educational Institutions and the same is placed at Annexure-I.